

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT,
KARKARDOOMA COURTS, DELHI.**

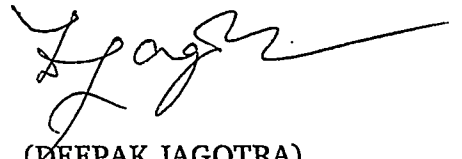
O R D E R

The following transfers & postings are hereby made in official exigency with immediate effect:-

Sl. No.	Name	From	To
1.	Sh. Umesh Chand Sharma S/o Late Ram Phal Sharma E.C.:63801255	SJA in Copying Agency, East District, Karkardooma Courts, Delhi.	SJA in Record Room (MACT/Labour), East District, Karkardooma Courts, Delhi.
2.	Sh. Sukhdev Singh Rawat, S/o Lt. Sh. G.S.Rawat E.C.43485823	Reader-cum-Ahlmad in the Court of Ms. Deepali Srivastava, MM(NI Act), Digital Court, East District, Karkardooma Courts, Delhi.	SJA in Computer Branch, East District, Karkardooma Courts, Delhi.
3.	Sh. Amarjeet Singh E.C.:90472155	JA in Care Taking Branch, East District, Karkardooma Courts, Delhi.	JA in Copying Agency, East District, Karkardooma Courts, Delhi.
4.	Sh. Karun Kashyap S/o Sh. Subhash Kashyap E.C. 10278	JA in CMM Office, East District, Karkardooma Courts, Delhi.	JA in Computer Branch, East District, Karkardooma Courts, Delhi.
5.	Sh. Sunil Bhatt E.C.:34123374	JA in CMM Office, East District, Karkardooma Courts, Delhi.	JA in Copying Agency, East District, Karkardooma Courts, Delhi.
6.	Sh. Shankar Shambhu E.C.:90058140	JA in Computer Branch, East District, Karkardooma Courts, Delhi.	JA/Ahlmad in the Court of Sh. Vijay Kumar Jha, ADJ-02, East District, Karkardooma Courts, Delhi.
7.	Sh. Neeraj Saini E.C.:59608069	JA/Ahlmad in the Court of Sh. Vijay Kumar Jha, ADJ-02, East District, Karkardooma Courts, Delhi.	JA in Computer Branch, East District, Karkardooma Courts, Delhi.
8.	Ms. Kamla Nainwal E.C.:13102	JA/Ahlmad in the Board of Ms. Tanvi Khurana, Principal Magistrate, JJB-V, East District, Karkardooma Courts, Delhi.	JA in Computer Branch, East District, Karkardooma Courts, Delhi.
9.	Ms. Geeta Vashisth E.C.:89061018	JJA in Computer Branch, East District, Karkardooma Courts, Delhi.	JJA/Ahlmad in the Board of Ms. Tanvi Khurana, Principal Magistrate, JJB-V, East District, Karkardooma Courts, Delhi.
10.	Ms. Babita Rawat W/o Sh. Arjun Rawat E.C.:20516335	A. Ahlmad in the Court of Ms. Deepali Srivastava, MM(NI Act), Digital Court, East District, Karkardooma Courts, Delhi.(Till the time Ms. Vandana Yadav Joins her duty)	Reader-cum-Ahlmad in the Court of Ms. Deepali Srivastava, MM(NI Act), Digital Court, East District, Karkardooma Courts, Delhi.

Note : Non-compliance of the transfer order or immediately proceeding on leave shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.

1. The designation of Sh. Kamal Kumar, S/o Sh. Devender Kumar, E.C.:55717512 at Note No. 5 in earlier Order No.4800- 4810/P&T/Admn./East/KKD/2022 Delhi, Dated07/7/22 shall be read as JA instead of JJA.



(DEEPAK JAGOTRA)
Principal District & Sessions Judge (East)
Karkardooma Courts, Delhi.

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6513-6523

18/8/2022

No...../P&T/Admn./East/KKD/2022

Delhi, Dated.....

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Delhi.
2. The DDO, East District, Karkardooma Courts, Delhi.
3. The Administrative Officer (Judl.), Admn.-II, O/o Principal District & Sessions Judge (HQs), Delhi.
4. The Accounts Officer, East District, Karkardooma Courts, Delhi.
5. The Officer/Officials concerned.
6. Dealing Officials, Transfer & Posting Admn.-II/Personal File/Leave/ACR Cell.
- ✓ 7. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi through LAYERS.
8. R&I Branch, East District, Karkardooma Courts, Delhi for uploading the same.
9. Dealing Official, LAYERS, Tis Hazari Courts, Delhi.
10. PS/Reader to the undersigned.
11. Concerned File.

Principal District & Sessions Judge (East),
Karkardooma Courts, Delhi.